

**Central Administrative Tribunal
Principal Bench
New Delhi**

OA No.1965/2018

New Delhi, this the 17th day of May, 2018

**Hon'ble Mr. Raj Vir Sharma, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

Geeta Meena
Age 29 years, Postal Assistant
Group-C
W/o Shri Pradeep Kumar
R/o Flat No.65, Ground Floor
Pocket 02, Sector-09
Dwarka, New Delhi – 110 077. Applicant

(By Advocate:Shri Jawahar Narang)

Versus

1. Union of India through
The Secretary Post
Dak Bhawan
Sansad Marg, New Delhi.
2. The Senior Superintendent of Post Offices
New Delhi Central Division
New Delhi – 110 001.
3. The Senior Post Master
Indraprastha Head Post Office
New Delhi. Respondents.

(By Advocate:Shri R.K.Jain)

ORDER (ORAL)

Hon'ble Mr. Raj Vir Sharma, Member (J)

Heard learned counsel for the applicant.

2. Shri R.K.Jain, learned counsel for the respondents appeared on advance notice.
3. At the very outset, learned counsel for the applicant submitted that his appeal dated 28.02.2017 is still pending. He submitted that the applicant

would be satisfied, if the appeal of the applicant is decided by the respondents in a time bound manner. Shri R.K.Jain, learned counsel for the respondents has no objection to it.

4. In view of the above, the OA is disposed of with a direction to the respondents to decide the aforesaid appeal of the applicant within a period of three months from the date of receipt of a certified copy of this order. Learned counsel for the applicant also presses that recovery be stayed in the meanwhile. We do not agree to it. No costs.

(Praveen Mahajan)
Member (A)

(Raj Vir Sharma)
Member (J)

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